LOK SABHA

LIST OF BUSINESS

Friday, June 28, 2024 / Ashadha 7, 1946 (Saka)

11 A.M.

OATH OR AFFIRMATION

1. MEMBERS who have not already taken the Oath or made the Affirmation, to do so, sign the Roll of Members and take their seats in the House.

OBITUARY REFERENCES

- **2. OBITUARY REFERENCES** to the passing away of:-
 - (1) Shri Brahma Nand Mandal (Member, Tenth, Eleventh and Thirteenth Lok Sabhas);
 - (2) Shri Jai Bhadra Singh (Member, Thirteenth Lok Sabha);
 - (3) Shri D. Venugopal (Member, Eleventh, Twelfth, Thirteenth, Fourteenth and Fifteenth Lok Sabhas);
 - (4) Shri Manohar Joshi (Member, Thirteenth Lok Sabha);
 - (5) Dr. Shafiqur Rehman Barq (Member, Eleventh, Twelfth, Fourteenth, Fifteenth and Seventeenth Lok Sabhas);
 - (6) Shri C.P.M. Giriyappa (Member, Ninth, Tenth and Twelfth Lok Sabhas);
 - (7) Shri A. Ganeshamurthi (Member, Twelfth, Fifteenth and Seventeenth Lok Sabhas);

- (8) Shri Kunwar Sarvesh Kumar (Member, Sixteenth Lok Sabha);
- (9) Shri Rajveer Diler (Member, Seventeenth Lok Sabha);
- (10) Shri V. Srinivas Prasad (Member, Seventh, Eighth, Ninth, Tenth, Thirteenth and Seventeenth Lok Sabhas);
- (11) Shri M. Selvaraj (Member, Ninth, Eleventh, Twelfth and Seventeenth Lok Sabhas);
- (12) Shri Sushil Kumar Modi (Fourteenth Lok Sabha); and
- (13) Shri Prataprao B. Bhosale (Eighth, Ninth and Tenth Lok Sabhas).

PAPERS TO BE LAID ON THE TABLE

Following Ministers to lay papers on the Table:-

- **3. DR. JITENDRA SINGH** for Ministry of Science and Technology; and Ministry of Personnel, Public Grievances and Pensions; and
- **4. SHRI ARJUN RAM MEGHWAL** for Ministry of Parliamentary Affairs.

(Printed on a Separate list)

ADDITION OF A NEW DIRECTION 116A TO THE DIRECTIONS BY THE SPEAKER UNDER THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN LOK SABHA

5. SECRETARY GENERAL to lay on the Table a copy of new Direction 116A (Hindi and English versions) issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

MOTIONS FOR ELECTIONS TO COMMITTEES

6. SHRI KIREN RIJIJU to move the following:-

"That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from amongst themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 2025."

7. SHRI KIREN RIJIJU to move the following:-

"That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from amongst themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 2025."

8. SHRI KIREN RIJIJU to move the following:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha for being associated with the Committee on Public Accounts of the House for the term ending on the 30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha."

9. SHRI KIREN RIJIJU to move the following:-

"That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from amongst themselves to serve as members of the Committee on Public Undertakings for the term ending on the 30th April, 2025."

10. SHRI KIREN RIJIJU to move the following:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha for being associated with the Committee on Public Undertakings of the House for the term ending on the 30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha."

11. SHRI KIREN RIJIJU to move the following:-

"That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from amongst themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 2025."

12. SHRI KIREN RIJIJU to move the following:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha for being associated with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MOTION FOR ELECTION TO COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

13. SHRI KIREN RIJIJU to move the following:-

- "(1) (a) That a Committee of both the Houses, to be called the Committee on Welfare of Other Backward Classes (OBCs) be constituted, consisting of thirty members, twenty from Lok Sabha and ten from Rajya Sabha, to be elected in accordance with the system of proportional representation by means of the single transferable vote;
 - (b) That a Minister shall not be eligible for election as a Member of the Committee and that if a Member after her/his election to the Committee is appointed a Minister, she/he shall cease to be a Member thereof from the date of such appointment;
 - (c) That the Chairperson of the Committee shall be appointed by the Speaker from amongst the Members of the Committee;
- (2) That the functions of the Committee shall be:-

- (i) To consider the reports submitted by the National Commission for Backward Classes under Article 338B of the Constitution and to report to both the Houses as to the measures that should be taken by the Union Government in respect of matters within the purview of the Union Government including the Administrations of the Union Territories;
- (ii) To report to both the Houses on the action taken by the Union Government and the Administrations of the Union Territories on the measures proposed by the Committee;
- (iii) To examine the measures taken by the Union Government to secure due representation of the Other Backward Classes, particularly the Most Backward Classes, in services and posts under its control (including appointments in the public sector undertakings, statutory and semi-Government Bodies and in the Union Territories) having regard to the provisions of the Constitution;
- (iv) To report to both the Houses on the working of the welfare programmes for the Other Backward Classes in the Union Territories;
- (v) To consider generally and to report to both the Houses on all matters concerning the welfare of the Other Backward Classes which fall within the purview of Union Government including the Administrations of Union Territories; and
- (vi) To examine such matters as may be deemed fit by the Committee or are specifically referred to it by the House or the Speaker.

- (3) That the members of the Committee shall hold office for a period of one year from the date of the first meeting of the Committee which shall be reconstituted thereafter for one year at a time according to the procedure described in para (1) above;
- (4) That in order to constitute a sitting of the Committee, the quorum shall be ten;
- (5) That in all other respects the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and
- (6) That this House do recommend to the Rajya Sabha that the Rajya Sabha do join in the Committee and communicate to this House the names of Members elected from amongst the Members of the Rajya Sabha to the Committee as mentioned above. "

14. MATTERS UNDER RULE 377.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

15. SHRI ANURAG SINGH THAKUR to move the following:-

"That an Address be presented to the President in the following terms:-

'That the Members of the Lok Sabha assembled in this Session are deeply grateful to the President for the Address which she has been pleased to deliver to both Houses of Parliament assembled together on June 27, 2024'."

KUMARI BANSURI SWARAJ to second the motion.

(Amendments printed on separate lists to be moved)

NEW DELHI; June 27, 2024 Ashadha 6, 1946 (Saka) UTPAL KUMAR SINGH Secretary General